

| Annexure-4<br>Name of the corporate debtor: BBF Industries Ltd ; Date of commencement of CIRP 20.11.2023 ; List of creditors as on: 14.09.2026 |                     |                              |                   |                                |                        |                                              |                                   |                                  |                                |                                      |                                                             |                                    |                                           |                     |
|------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|------------------------------|-------------------|--------------------------------|------------------------|----------------------------------------------|-----------------------------------|----------------------------------|--------------------------------|--------------------------------------|-------------------------------------------------------------|------------------------------------|-------------------------------------------|---------------------|
| Unsecured Financial Creditors (other than Financial Creditors belonging to any Class of Creditors)                                             |                     |                              |                   |                                |                        |                                              |                                   |                                  |                                |                                      |                                                             |                                    |                                           |                     |
| S.N<br>o.                                                                                                                                      | Name of<br>creditor | Details of claim<br>received |                   | Details of claim admitted      |                        |                                              |                                   |                                  |                                | Amount<br>of<br>continge<br>nt claim | Amount of<br>any mutual<br>dues, that<br>may be set-<br>off | Amount of<br>claim not<br>admitted | Amount of<br>claim under<br>verificati on | Remar<br>ks, if any |
|                                                                                                                                                |                     | Date<br>of<br>receipt        | Amount<br>claimed | Amount of<br>claim<br>admitted | Nat<br>ure of<br>claim | Amount<br>covered by<br>security<br>interest | Amount<br>covered by<br>guarantee | Whet<br>her<br>related<br>party? | % of voting<br>share in<br>CoC |                                      |                                                             |                                    |                                           |                     |
| NA                                                                                                                                             |                     |                              |                   |                                |                        |                                              |                                   |                                  |                                |                                      |                                                             |                                    |                                           |                     |